

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 316

Liquidation A7/2024,

In

IB-512(ND)/2017

IN THE MATTER OF:

M/s. Shree Siyaram Automations Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. Beans & More Hospitality Pvt. Ltd. Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 11.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Respondent : Mr. Vinod Chaurasia Adv.
For the RP : Mr. Swarnika Aggarwa, Mr. Prabhjit singh Soni
Adv.
For the Petitioner : Mr. Rakesh Kumar, Mr.Preeti Kashyap, Mr. Ankit
Sharma, Mr. Varun Pandit, Mr. Yash Dhawan
Adv.

ORDER

Due to paucity of time, the matter is adjourned to **13.08.2024.**

-sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik